

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1241 of 2019

IN THE MATTER OF:

M/s. Power Chem Plast Ltd.

...Appellant

Versus

M/s. Batra Plywood Industries Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr.Himanshu Harbola, Mr. Ketan Madan, Mr. Pankaj
Khullar and Mr. Prashant Badola, Advocates.**

For Respondent:

O R D E R

13.01.2020 Post the appeal 'For Admission (After Notice)' on **24th**

January, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)